

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3621
ANSWERED ON:21.03.2001
CENTRAL AGRICULTURAL SERVICE
ABUL HASNAT KHAN

Will the Minister of AGRICULTURE be pleased to state:

to the replies given to USQ Nos.3056 and 1119 on July 7, 1998 and March 3, 1999 respectively and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the same will be collected and laid on the table of the House?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y.NAIK)

(a): No, Sir.

(b) to (d): Discussions and examination of the recommendation of the Central Vth Pay Commission regarding creation of Central Agricultural Service have taken place at various levels. A large number of factors are to be taken into account for which more information is required. The same is being collected from various Divisions for taking a final decision in this matter in consultation with DOPT. A decision when taken will be placed on the Table of the House.